## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P (IB) No.364/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M.

Name of the Company		Vivid Colors Pvt LtdVs-Jenson & Nicholson (India) Ltd		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
ì	SURENDRA	KUMAR	Corporate Debtor	Surendsa Ku

1. MANJU BHUTERH, Advs-for

2. SHAUNAK MITRA

Financial Greditor

(Nivid Colors RT. Ltd.)

3. VINAY TALWAR

Anamika Panda

Aritra Basel, Adv.

Low World Colors

For Vind Colors

Anamika Panda

Aritra Basel, Adv.

For Vind Colors

Anamika Anamika Fanda

Anamika Panda

Aritra Basel, Adv.

1. ARVINGGUETA

Pot. Ld.

7.2.18

07.02.18

## ORDER

Ld. Counsel for the financial creditor as well as the Ld. Resolution Professional (RP) is present. Ld. Counsel for the corporate debtor is also present.

RP has already filed 4th and final Progress Report on 02/02/2018. RP has submitted the copy of the minutes of the meeting of the Committee of Creditors (CoC) wherein it is recorded that CoC has requested the RP to submit his report, so as to liquidate the coporate debtor.

Heard. Reserved for order.

8d

(Jinan K.R.) Member (J)